

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:401
ANSWERED ON:07.09.2012
PRIVATE AIRCRAFT
Semmalai Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of aircraft owned by private companies/individuals and the parking facilities available at airports in the country, airport-wise;
- (b) the details of revenue collected on account of parking of private aircraft at various airports across the country during the last financial year, airport-wise;
- (c) whether the Government has issued/ proposes to issue or impose certain regulations for acquisition of aircraft by private companies/individuals; and
- (d) if so, the details thereof?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (d):- The statement is laid on the Table of the House.

STATEMENT TO BE LAID ON TABLE OF THE LOK SABHA IN REPLY TO STARRED QUESTION NO. 401 DATED 07.09.2012 REGARDING PRIVATE AIRCRAFT.

(a) and (b):- There are 60 privately owned aircrafts in the country. Their details are at Annexure- I. The details of airports with parking facility for private aircrafts and the revenue collected on account of parking at airports from private aircrafts during the financial year 2011-12 airport wise is at Annexure II.

(c) and (d):- Civil Aviation Requirements (CAR) Section 2- Airworthiness CAR Series F, Part XXI Issue II, dated 7.11.1997 regulates acquisition of aircraft by private companies/individuals. The said CAR is available on the website dgca.nic.in. of Directorate General of Civil Aviation (DGCA).